



# The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 18. CUTTACK, FRIDAY, APRIL 23, 1937.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

## CONTENTS.

	PAGE.		PAGE.
<b>PART I.</b> —Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.	97-100	<b>PART V.</b> —Acts of the Indian Legislature assented to by the Governor-General. (Nothing for publication.)	
<b>PART II.</b> —Educational Notices, Results of Examinations, etc.	105-106	<b>PART VI.</b> —Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council. (Nothing for publication.)	
<b>PART III.</b> —Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	151-155	<b>PART VII.</b> —Advertisements and Notices, etc.	215-221
<b>PART IV.</b> —Regulations, Orders, Notifications, and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	133-142	<b>PART VIII.</b> —Sale Notices of the Forest Department. (Nothing for publication.)	
		<b>PART IX.</b> —Circulars and General Letters by the Comptroller, Orissa.	31-32
		<b>SUPPLEMENT</b>	168-173

## PART I.

### Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

#### TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA FOR APRIL AND MAY 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
APRIL 1937—			
Tuesday, 27th ..	2-00 P.M.	Leave Government House, Puri	By car.
	About 4-00 P.M.	Arrive Cuttack Circuit House.	
Wednesday, 28th ..	HALT.		
to Friday, 30th ..			

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
MAY 1937— Saturday, 1st ..	8-00 A.M.	Leave Circuit House, Cuttack.	By car.
	About 10-00 A.M.	Arrive Puri Government House.	
		PARTY.	

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
Monday, 10th ..	7-30 A.M.	Leave Government House, Puri.	By car.
	About 9-30 A.M.	Arrive Cuttack Circuit House.	
Tuesday, 11th ..		HALT.	
Wednesday, 12th ..	9-30 A.M.	Leave Circuit House, Cuttack.	By car.
	About 11-30 A.M.	Arrive Puri Government House.	
		PARTY.	

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

Secretary to His Excellency  
the Governor of Orissa

## HOME, REVENUE AND FINANCE DEPARTMENTS.

### NOTIFICATIONS.

The 15th April 1937.

**No. 4205-A.**—Rai Bahadur Baidyanath Misra, Deputy Magistrate and Deputy Collector, is granted leave on half average pay up to and including the 6th April 1937, under rules 284, 289 and 291 (b) of the Bihar and Orissa Service Code in extension of the leave granted to him in notification no. 7592-A., dated the 1st December 1936.

P. T. MANSFIELD,

Chief Secretary to Government.

The 19th April 1937.

**No. 5035—4P-17/37-A.**—M. R. Ry Chittura Narasingarao, an Upper Division clerk in the Revenue Department of Ganjam district, is vested with the powers of Magistrate of the third class.

The 21st April 1937.

**No. 5071—1J/1-2-37-A.**—Babu Jaganath Mahanti, Munsif of Balasore in the Judgeship of Cuttack-Sambalpur, is granted leave on average pay for two months and fifteen days under rules 289, 291, and 297 of the Bihar and Orissa Service Code, with

effect from the 5th April 1937, with permission to prefix thereto Sunday, the 4th April 1937.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 17th April 1937.*

**No. 4979-P.**—Rao Bahadur P. Kanakarazu Pantulu Garu, officiating Deputy Superintendent of Police, Russelkonda, was confirmed in that rank with effect from the 17th March 1937, on the reversion of Maulavi Sheikh Muhammad Belgrami Sahib to Madras.

*The 18th/19th April 1937.*

**No. 5041—P. 2L/1/37-P.**—Mr. E. A. O. Perkin, I.P., Inspector-General of Police, Orissa, is granted leave for five months and sixteen days, viz., leave on average pay for three months and eighteen days and leave on half average pay for the remaining period, under Fundamental Rules 77 and 81, with effect from the 18th May 1937.

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 17th April 1937.*

**No. 4895-A.**—The following notification, issued by the Government of Bihar in the Political and Appointment Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 31st March 1937.*

No. 1148-P.—Under section 28 (1) of the Auxiliary Force Act (XLIX of 1920), the following gentlemen are appointed to be members of the Advisory Committee for the Ranchi area:—

By the competent military authority—

1. The Adjutant, Chota Nagpur Regiment.

By the local Government—

2. The Commissioner of Chota Nagpur Division.
3. The Revenue Commissioner of the Government of Orissa, Cuttack.
4. Mr. A. T. Pèppe, V. D., Manager to the Maharaja of Chota Nagpur, Ratu, P. O. Ranchi.
5. Mr. P. S. Keelan, C.I.E., Chief Superintendent, Zamindaris, Messrs. Andrew Yule & Co, Asansol.
6. Lieutenant-Colonel C. A. MacLean M.B.E., M.C., Officer Commanding, Chota Nagpur Regiment, Ranchi.
7. Mr. A. A. Bryant, The Tata Iron and Steel Company, Limited, Jamshedpur.
8. Mr. J. Mackie, Agent, Eastern Coal Co., Bhola Colliery, Jaelgora P. O. (Manbhum).

The members appointed by the local Government will hold office until the 31st March 1938.

By order of the Governor in Council,

W. B. BRETT,

*Chief Secretary to Government.*

## LAW AND COMMERCE DEPARTMENT.

### NOTIFICATION.

*The 17th April 1937.*

**No. 3667-J.H.-1/36.**—In exercise of the powers conferred by section 14 of the Criminal Procedure Code, 1898, the Governor is pleased to confer on the officer mentioned in column 1 of the subjoined schedule for the term of his appointment at the stations specified in column 2 such of the ordinary and additional powers of a Magistrate of the third class as are specified hereunder in respect of offences under sections 3 to 5 both inclusive, of the Madras Town Nuisances Act, 1889 and under sections 8, 9 and 12 of the Madras Gaming Act, 1930, which may be committed within the limits of the localities in the district of Ganjam noted in column 3:—

#### I. Ordinary powers.

Schedule III of the Criminal Procedure Code, 1898—Section I.

Items 1 to 9, 14, 15 and 17 to 20.

#### II. Additional powers.

Schedule IV of the Criminal Procedure Code, 1898—Items 4 and 5 of the powers conferable by the Provincial Government on a Magistrate of the third class.

### SCHEDULE.

Name of officer.	Designation and station.	Local jurisdiction.
Srinan Bhagirathi Sahu ...	Sub-Registrar, Digapahandi	Village of Digapalandi.

C. G. NAIR,

*Secretary to Government.*



**SUBORDINATE CIVIL SERVICE.****HOME, REVENUE AND FINANCE  
DEPARTMENTS.****NOTIFICATION.***The 15th April 1937.*

**No. 4212—4P-15/37-A.**—Under section 37 of the Code of Criminal Procedure, 1898 (Act V of 1898), Babu Durjadhan Mahanty, Sub-Magistrate, Surada in the district of Ganjam, is invested with the following additional powers specified in the IV Schedule of the said Code, as powers which the Local Government may confer on a Magistrate of the second class:—

1. Power to take cognizance of offences without complaint, section 190.
2. Power to commit for trial, section 206.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.***DEPARTMENT OF HEALTH AND  
PRISONS SERVICES.****NOTIFICATIONS.***The 15th April 1937.*

**No. 7552-M.**—Civil Assistant Surgeons Drs. Annada Prasad Sinha and Sachindra

Chandra Basu passed the examination held on the completion of the second post-graduate training at the Patna Medical College Hospital in February 1937.

*The 16th April 1937.*

**No. 7626.**—Dr. Kshetramohan Ray, Civil Assistant Surgeon, was Deputy Superintendent of the Orissa Medical School, Cuttack, with effect from the 5th December 1936 to the 27th March 1937 (both the days inclusive).

G. VERGHESE, LT.-Col., I.M.S.,

*Director of Health and Prisons  
Services, Orissa.***OFFICE OF THE DIRECTOR OF  
PUBLIC INSTRUCTION.****NOTIFICATION.***The 12th April 1937.*

**No. 11.**—Babu Hrisikesh Misra, a sub-inspector of schools in the district of Balasore is allowed leave on average pay for one month and nine days under rules 284 and 289-91 of the Bihar and Orissa Service Code, with effect from the 23rd April 1937.

H. DIPPIE,

*Director of Public Instruction.*